

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO.487 OF 2005

(For Prel. Hearing)

M/S. OMEGA ELEVATORS

Petitioner(s)

VERSUS

STATE OF A.P. & ANR.

Respondent(s)

(With appln(s) for ex-parte stay and office report)

Date: 30/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Chirag M.Shroff,Adv.

For Respondent(s)

Mr. Manoj Saxena,Adv.

Mr. Amit Meharia,Adv.

Mr. Debojit Borkakati,Adv.

Mr. M.P. Meharia,Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Tag the petition with Writ Petition (C) No.232 of 2005.

[T.I. Rajput]

Court Master

[V.P. Tyagi]

Court Master